

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/116/2019
M.A. No.60/1241/2019 in
O.A. No.60/764/2019**

Date of decision: 01.11.2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. PRADEEP KUMAR, MEMBER (A).**

...

Avinash Rani, aged 44 years, D/o Sh. V.N. Sharma,
Jawahar Navodaya Vidyalaya, Kunihar,
District Solan (H.P.) under transfer to JNV SBS Nagar,
Punjab-144513. Group B.

... PETITIONER

VERSUS



1. Sh. B.K. Singh, IAS, Commissioner,
Navodaya Vidyalaya Samiti (Ministry of Human Resource
Development, Department of School Education & Literacy),
Govt. of India, B-15, Institutional Area,
Sector-62, Noida.
2. Sh. M.A. Muneeb, Deputy Commissioner,
Navodaya Vidyalaya Samiti (Ministry of Human Resource
Development, Department of School Education & Literacy),
Govt. of India, Regional Office,
Bay No.26-27, Sector-31A, Chandigarh.
3. Sh. D.S. Rawat, Principal,
Jawahar Navodaya Vidyalaya, Kunihar,
District Solan (H.P.).

... RESPONDENTS

PRESENT: Sh. R. K. Sharma, counsel for the petitioner.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. Since respondents themselves have withdrawn order of transfer qua petitioner, hence this C.P. has been rendered infructuous and is disposed of as such.
2. Notices issued to the respondents are discharged. M.A. also stands disposed of as such.

**(PRADEEP KUMAR)
MEMBER (A)**

Date: 01.11.2019.
Place: Chandigarh.

'KR'

**(SANJEEV KAUSHIK)
MEMBER (J)**

